



APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex,
Lodhi Road, New Delhi – 110003

Dated: 9th December, 2024

Notification

There will be no sitting of Court-II comprising Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity) AND Hon'ble Mr. Virender Bhat, Judicial Member on 9th to 13th December, 2024. The matters listed from 9th to 13th December, 2024 will be taken up for hearing as per the dates mentioned below:

Sl. No.	From date	To date
1	09.12.2024	Date already given by Court Master
2	10.12.2024	Date will be given by the Court Master in the Court
3	11.12.2024	20.12.2024
4	12.12.2024	02.01.2025
5	13.12.2024	03.01.2025

Sd/-
Registrar

Copy to :

PPS to Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson
PPS to Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity)
PPS to Hon'ble Ms. Seema Gupta, Technical Member (Electricity)
PPS to Hon'ble Mr. Virender Bhat, Judicial Member
PS to Ld. Registrar
PS to Dy. Registrar (NS)
Steno to Dy. Registrar (MJS)
All Notice Boards
Shri Jatin Chawla, Assistant
Shri Jaiom, LDC
Shri Dhruv, Office Assistant (IT)- to upload on APTEL website